

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

**Shri Gireesh B Pradhan, Chairperson
Shri M. Deena Dayalan, Member Shri
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member**

No. L-1/44/2010-CERC

Date of Order: 26.12.2014

In the matter of

Approval of slab rates for POC charges and losses for the period January to March, 2015, under the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And

In the matter of

National Load Despatch Centre

..... Respondent

ORDER

The second proviso to sub-clause (l) of clause (1) of Regulation 7 of the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 as amended from time to time (hereinafter called the "Sharing Regulations"), provides for three slabs in the POC charges as follows:-

"Provided further that there shall be three slab rates for injection and demand PoC charges for the year upto 2013-14, after which the same shall be rationalized in the year 2014-15 based on a review by the Commission."

2. Similarly, the proviso to sub-clause (s) of clause (1) of Regulation 7 of Sharing Regulations provides for slabs in transmission losses as follows:-

"Provided that there shall be slabs for transmission losses in percentage for the year 2011-12 or for such period the Commission may consider appropriate."

3. The Implementing Agency vide its letter dated 26.12.2014 has informed the Commission that the average rate in ₹/MW/Month works out to be ₹107173/- for National Grid, which shall be considered as the Uniform Charge for the Uniform Charge component for the purpose of determination of transmission charges. This Uniform Charge rate has been rounded off in terms of paisa/unit to the 0.01 paisa, i.e. 14.89 paisa/unit. The details of the computation are given below:-

National Grid			
MTC	LTA + MTOA	Uniform Rate	
₹ in Cr	MW	₹/ MW/ Month	Paisa/ Unit
1485	138560	107173	14.89

4. POSOCO has proposed that, keeping in line with the past practice, three slab rates with a differential of ₹15000/MW/Month and 2 paisa/Unit may be considered for calculating the rates of PoC Charges.

5. We approve the following slab rates for injection and demand PoC charges for the three month period from 1.1.2015 to 31.3.2015:-

PoC Slab	(₹/ MW/ Month)	(paisa/ unit)
Tier-I	122173	16.89
Tier-II	107173	14.89
Tier-III	92173	12.89

6. The Implementing Agency has also requested for permitting slabs in the case of transmission losses on regional basis and has proposed losses in the slabs, average loss percentage, average -0.3% and average +0.3% for each Region.

7. We approve the slabs of % losses as proposed by the Implementing Agency for the three month period from 1.1.2015 to 31.3.2015, for the reasons as given in para 7 of the Commission's Order No. L-1/44/2010-CERC dated 22.6.2011.

sd/-
(A.S. Bakshi)
Member

sd/-
(A.K. Singhal)
Member

sd/-
(M. Deena Dayalan)
Member

sd/-
(Gireesh B Pradhan)
Chairperson